

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTICE

Dated:16.03.2026

It is hereby notified for information of all concerned that wearing of gowns in this Court has been ordered to be dispensed with from 17.03.2026 to 26.10.2026.

Dewinder Sharma
Assistant Registrar (Rules)
for Registrar General